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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 224/66/NCLT/AHM/2017

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2018**

Name of the Company: Aditya Birla Epoxy (India) Ltd.

Section of the Companies Act: Section 66 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. HUTOKSHI WADIA DIRECTOR SELF HRhade

2.

ORDER

Director of petitioner company Ms. Hutokshi Wadia present.

The petitioner has complied with the order dated 27.11.2017.

List the matter on 05.03.2018 for hearing.

Manorama Kumari
**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 28th day of February , 2018.